COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 16 OF 2016 & IA NOs. 34 & 504 OF 2016

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Gupta Energy Pvt. Ltd.Appellant(s)

Vs

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Adv

Ms. Deepa Chawan Mr. H.S. Jaggi Mr. Ratan Shah

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1

Mr. M.Y. Deshmukh and Mr. Shakti Pandey for R-2

<u>ORDER</u>

We have heard learned counsel for respondent No. 2 for some time.

List the matter for further hearing on <u>17.05.2017.</u>

(I.J. Kapoor)
Technical Member
mk/vt

(Justice Ranjana P. Desai) Chairperson